

(To be Published in the Gazette of India Extraordinary Part-II, Section - 3, Sub-Section

(ii))

Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan

Notification No. 16 /2015-20

New Delhi, Dated : 28 July, 2015

Subject: Amendment in export policy of sawn timber-addition of ports for export to Nepal.

S.O.(E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Para 1.02 of the Foreign Trade Policy, 2015-20, the Central Government, with immediate effect, hereby makes the following amendments in Chapter 44 of Schedule 2 of ITC(HS) Classification of Export and Import Items.

2. The entry at Point No. (ii) in the Nature of Restriction against Sl. No. 181 of Chapter 44 of Schedule 2 of ITC(HS) Classification of Export and Import Items is substituted as under:

“The importer and exporter shall be the same firm and the import and export shall have to be effected from the same port. The scheme will be operational only from the ports of Chennai, Kandla, Kolkata, Mangalore, Mumbai, Mundra, Nhava Sheva (JNPT), Tuticorin, Vishakhapatnam and the Land Customs Station (LCS) of Raxaul. However, for this purpose, Mangalore & Tuticorin shall be treated as the same port thereby allowing importers to import wood logs from Mangalore and export the Sawn timber from Tuticorin and vice-versa. Similar facility shall also be available for Kandla, Mumbai, Mundra and Nhava Sheva (JNPT) ports thereby allowing importers to import from any of the above ports and export either from the same port or from any of the remaining three ports. For the purpose of export to Nepal, the Land Customs Station (LCS) of Raxaul and Kolkata port shall be treated as the same port thereby allowing importers to import wood logs from Kolkata port and export the Sawn timber to Nepal from the LCS of Raxaul”.

3. Effect of this notification:

Export of sawn timber to Nepal made exclusively out of imported wood logs through the port of Kolkata has been permitted from the Land Customs Station (LCS) of Raxaul.

(Pravir Kumar)
Director General of Foreign Trade
E-mail: dgft[at]nic[dot]in

(Issued from F.No.01/91/180/331/AM14/Export Cell)